

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT ROOM NO. 1,**  
**MUMBAI BENCH**

**Item No. 37**

**MA 1094/2019 In CP/526(MB)2019**

CORAM:

**SH. PRABHAT KUMAR      JUSTICE VIRENDRASINGH BISHT (Retd.)**  
**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON **05.04.2024**

NAME OF THE PARTIES:      **VIJAY KUMAR AGRAWAL & ORS V/s**  
**JUHU HOTEL PVT LTD & ORS**

Section 59 Sec. 241(1) Sec. 242(4) of the Companies Act, 2013

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**ORDER**

1. Mr. Hrushi Narvekar a/w Harshavardhan G. Khambete for the Petitioners.
2. Adv. Cyrus Ardeshir, a/w Adv. Areez Gazdar and Adv. George P Reji i/b Veritas Legal appeared for the Respondent no. 4 to 6.
3. Mr. Shivraj Ranjeri, AROC present.
4. Mr. Ankit Lohia (Physical) a/w. Mr. Sumit Raghani (Virtual), i/b. Agrud Partners, for Respondent No. 2
5. Authorised representative of the ROC seeks further 2 weeks' time to file comments.
6. ROC is directed to serve their comments to all the parties.
7. List this matter on **25.04.2024** for hearing.

Sd/-

**PRABHAT KUMAR**  
**MEMBER (TECHNICAL)**

Sd/-

**JUSTICE VIRENDRASINGH BISHT**  
**MEMBER (JUDICIAL)**